

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 5**  
**(CAA)-47(PB)/2019**

**IN THE MATTER OF:**

Saanvi Infratech Pvt. Ltd. with Fortune Stainless Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 27.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

Mr. Kartikeya Goel, Adv.

For the Respondent(s):- -

**ORDER**

Arguments heard. Orders reserved.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**